

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1847 of 1997

New Delhi, dated this the 12th August, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Mulayam Singh,
S/o Shri Janki Prasad,
R/o 13LF, Safdar Hashmi Road (Outhouse),
New Delhi. APPLICANT

(By Advocate: Shri H.P. Chakravorti)

Versus

1. Union of India through
the Chairman,
Railway Board, & Principal Secretary
to the Govt. of India,
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. The General Manager,
Central Railway,
Mumbai Central.
3. Divl. Railway Manager,
Central Railway,
Jhansi. RESPONDENTS

(By Advocate: Shri B.S. Jain)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for appointment in Group
'D' service out of the panel at Ann. A-1.

2. I have heard applicant's counsel Shri Chakravorti and respondents' counsel Shri Jain.
3. It is not denied that applicant's representation dated 19.8.96 followed by another representation dated 9.12.96 and legal notice dated 4.3.97 still remain undisposed of by respondents.

4. The O.A. is disposed of with a direction to respondents to dispose of the above representation in accordance with rules and instructions, under intimation to applicant within three months from the date of receipt of a copy of this order.

5. The O.A. is disposed of accordingly. No costs.

Infolgi
(S. R. ADIGE)
VICE CHAIRMAN (A)

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